

## BEFORE NATIONAL GREEN TRIBUNAL , PRINCIPAL BENCH, NEW DELHI

## ORIGINAL APPLICATION NO. 260/2025

IN THE MATTER OF :

SHRI RAMAN KANT...

.....COMPLAINANT

VS

MINISTRY OF JAL SHAKTI AND ORS...

.....RESPONDENTS

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N.D.H:17.03.2026

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Date: 13.3.2026

Place: Delhi

Through



Ram Kumar

Senior Panel Counsel, Union of India  
Ch. No-246-A, Old Block  
Delhi High Court  
9711376612

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IN THE MATTER OF :

**SHRI RAMAN KANT...**

.....COMPLAINANT

VS

**MINISTRY OF JAL SHAKTI AND ORS...**

.....RESPONDENTS

**AFFIDAVIT OF RESPONDENT NO. 03**

AFFIDAVIT OF Smt. Bindu Manghat Director, INTERNATIONAL BOUNDARY DIRECTORATE & DELHI GEOSPATIAL DIRECTORATE, 2<sup>ND</sup> FLOOR , WING –A, PUSHPA BHAWAN MADANGIR ROAD, NEW DELHI-110062

I , Bindu Manghat, aged about 55 years old, working as Director, an having at International Boundary Directorate, & DGD, Wing-A Pushpa Bhawan, New Delhi -- 110062 do hereby solemnly state and affirm as under:

1. That I am presently working as Director . I have gone through the reply. In my official capacity I am conversant with the facts of the case and am competent to swear this affidavit and authorized to depose about the same.
2. That the accompanying reply has been drafted by my counsel under my instructions & the same have been read over & understood by me in vernacular.
3. That the Hon'ble NGT in OA .NO 260 OF 2025 dated 23.12.2025 issued notice to the respondent to file the reply in the shape of affidavit before the Tribunal before next date of hearing and the issue revolving around to prepare a National River Atlas of India within a period of 12 months.
4. That the Govt. of India has notified the National Geospatial Policy,2022 with the objective of creating a liberalized , integrated and innovation-driven geospatial ecosystem.
5. That the answering respondent is entrusted with maintain and modernizing the National Geodetic Reference Frame including horizontal and vertical datums and national CORS network.



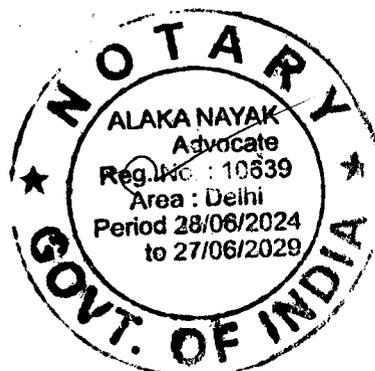
6. That under NGP-22,14 National Fundamental Geospatial Data Themes to Sustainable Development Goals have been identified. The answering respondent is mandated to maintain and update the most critical foundational layers which are mentioned at below:

- a) Geodetic reference framework.
- b) Ortho-rectified imagery at national framework level.
- c) Elevation datasets.
- d) Administrative boundaries and
- e) Official geographical names(toponymy)

7. That these layers constitute the common spatial base upon which sectoral and thematic geospatial datasets are built. The mandate of Survey of India has been specified particularly to topographical maps and high resolution geospatial data sets available with answering respondent, including Ortho rectified Imagery(ORI), Digital Surface Model(DSM) and other foundational datasets, may be made available to Ministries, Departments and authorized stakeholders as per operational requirements and applicable guidelines.

8. That the topographical maps and high resolution geospatial data sets available with answering respondent, including Ortho rectified Imagery (ORI), Digital Surface Model (DSM) and other foundational datasets, may be made available to Ministries, Departments and authorized stakeholders as per operational requirements and applicable guidelines.

9. That as per above averments made by the answering respondent clearly states that the answering respondent has no specific role in the above mentioned Original application filed by the complainant. The answering respondent prays to the Hon'ble bench to discharge the answering respondent from the case and deletion from the array of parties.



*Bini*

बिन्दु मंगट / BINDU MANGHAT  
निदेशक / Director  
अंतर्राष्ट्रीय सीमा निदेशालय और दिल्ली जी.डी.  
International Boundary Directorate & Delhi GD  
विंग ए-पुष्पा भवन, नई दिल्ली-110062  
Wing-A, Pushpa Bhawan, New Delhi-110062

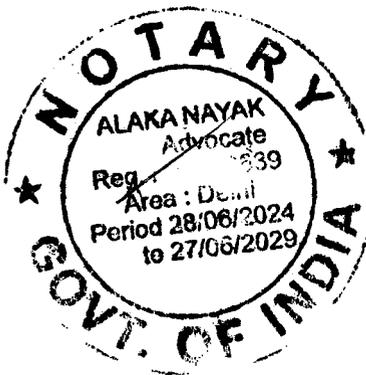
VERIFICATION

Verified at New Delhi on the 13<sup>th</sup> day of March 2026 that the contents of my Affidavit are true and correct and nothing material has been concealed therefore and no part of it is false.

*[Signature]*  
I identified the deponent who has signed in my presence. D-812862013

*Bini*  
बिन्दु मंगट / BINDU MANGHAT  
निदेशक / Director  
अंतर्राष्ट्रीय सीमा निदेशालय और दिल्ली जी.डी.  
International Boundary Directorate & Delhi GD  
विंग ए-पुष्पा भवन, नई दिल्ली-110062  
Wing-A, Pushpa Bhawan, New Delhi-110062

13 MAR 2026



CERTIFIED THAT THE DEPONENT  
Sri/Smt./Kaa.....  
S/o, W/o P/o.....  
Identified by Sri..... before me at  
Has solemnly sworn before me at  
Delhi on..... at St. No.....  
That the contents of the affidavit which  
have been read & explained to him/her  
are true & correct to his/her knowledge

*[Signature]*  
NOTARY